

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1352**  
ANSWERED ON 11.02.2026

**15<sup>TH</sup> FINANCE COMMISSION FUND IN KERALA**

1352. SHRI HARIS BEERAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the total quantum of 15th Finance Commission (Tied and Untied) grants and Rashtriya Gram Swaraj Abhiyan (RGSA) funds withheld from the State of Kerala in Financial Year 2025-26; and

(b) the number of Utilization Certificates (UCs) submitted by Kerala that remain pending approval as of January, 2026 and the specific "procedural" reasons cited for their rejection?

**ANSWER**

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) & (b): No grants under the Fifteenth Finance Commission and Rashtriya Gram Swaraj Abhiyan (RGSA) have been withheld for the State of Kerala during the Financial Year 2025–26, and all Grant Transfer Certificates/Utilization Certificates (UCs) submitted by the State have been accepted as of January 2026. The details of funds allocated and released to the State Kerala under the 15<sup>th</sup> Finance Commission for Rural Local Bodies are as under:

(Rs. in Crore)		
Financial Year	Allocation	Release
2020-21 (Interim Period)	1628.00	1628.00
2021-22	1203.00	1203.00
2022-23	1246.00	1246.00
2023-24	1260.00	1260.00
2024-25	1334.00	1334.00
2025-26	1301.00	650.50*
		*As on 31.01.2026

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